

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
(IB)-146(PB)/2020

IN THE MATTER OF:

M/s. Intec Capital Ltd. Applicant/petitioner
Vs.
M/s. R.K. Press Components Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 13.01.2020

Coram:

SH. B. S. V. PRAKASH
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner Mr. Dhruv Khanna, AR
For the Respondent Mr. Pradeep Khatana, Mr. Prateek Parasher,
Mr. Kapil & Mr. Deepak, Advs.

ORDER

Notice of the petition.

Ld. Counsel for the respondent accepts notice. Reply be filed within ten days with a copy in advance to the counsel opposite.

List for further consideration on 10.02.2020.


(B. S. V. PRAKASH KUMAR)
ACTG PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)